

(2024) 03 TP CK 0028

Tripura High Court- Agartala

Case No: Regular Second Appeal No. 19 Of 2023

Pramesh Chandra Das

APPELLANT

Vs

Manik Das & Anr.

RESPONDENT

Date of Decision: March 27, 2024

Hon'ble Judges: S.D. Purkayastha, J

Bench: Single Bench

Advocate: S. Majumder, D. Sarma

Judgement

S.D Purkayastha, J

Mr. D. Sarma, learned counsel appearing for the respondents prays for 2[two] weeks time to file additional written statement. He also submits that after filing of additional written statement, the matter of admission hearing can be taken up.

Considered.

List this matter on 12.04.2024.